

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2014
CA No.

CORAM:

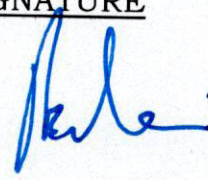
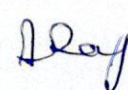
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES: B. V. Kshtriya & Ors.
V/s.
M/s. Bhikusha Papers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M.R. JATTEK IAS i/s KEYSTONE PARTNERS	ADVOCATES FOR THE RESPONDENTS	
2.	Dharma Raj	Advocates for the Petitioner	

ORDER

C.P. No. 70/397, 398/CLB/MB/2014

Ld. Representatives for both sides present.

Both sides inform that settlement process between the parties are in progress.

At the request of both the sides, list this matter for hearing on 10th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 09.12.2016